- (d) Review by Government on the working of the above Centre.
- (e) Statements giving reasons for the delay in the laying the papers mentioned at (a) to (d) above.

## Addenda (2008-09) to Report of TRAI, New Delhi

SHRI SACHIN PILOT: I lay on the Table, a copy (in English and Hindi) of the Addenda to the Annual Report\* of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2008-09.

[Placed in Library. See No. L.T. 2688/15/10]

### Reports of CAG

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the Reports of the Comptroller and Auditor General of India - Union Government (Commercial) No.2 of 2009-10 (Financial Reporting by CPSUs), No.9 of 2009-10 (Compliance Audit Observations) and No.10 of 2010-11 (Performance Audit) for the year ending March, 2009.

[Placed in Library. See No. L.T. 2750/15/10]

MR. DEPUTY CHAIRMAN: Hon. Members, please go to your seats. ... (Interruptions)...
The House is going on. ... (Interruptions)...

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# REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON WATER RESOURCES

SHRI KUMAR DEEPAK DAS (Assam): Sir, Hay on the Table, a copy (in English and Hindi) of the Fourth Report of the Department-related Parliamentary Standing Committee on Water Resources (2009-10) on 'Working of Brahmaputra Board'.

# STATEMENT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing Final Action Taken of its Government on the recommendations/observations contained in Chapter — I of its Thirty-first Report (Fourteenth Lok Sabha) on 'Provision for financial assistance and protection of traditional Scheduled Castes and Scheduled Tribes artisans'.

<sup>\*</sup>Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2008-09, was laid on the Table of the Rajya sabha on 17.12.2009.